

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.225 – IA/649(AHM)2022
In
CP(IB)/24(AHM)2021

Proceedings under Section 95(1) IBC

IN THE MATTER OF:

Centrum Financial Services Ltd
V/s
Olga Menezes

.....Applicant

.....Respondent

Order delivered on 20/06/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Ashish Dalal, Ld. Adv.
For the Respondent :Mr. Vivek Singh Panwar, Ld. Adv.

ORDER

Due to paucity of time, the matter stands adjourned.

List for hearing on 07.08.2023.

-SD-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN
MEMBER (JUDICIAL)**